

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 787/2020 (HEARING) IA/1/2020 IA/2/2020		DEVI ASHRESH PRASAD N <b>Vs</b> SRIKANTH DOMMARAJU	RAJESH GOWDA
2	O.S. 1264/2015 (ISSUES.) IA/1/2015		Annapoorna J <b>Vs</b> Jayadeva alias Jayanna	SHASHI KUMAR
3	O.S. 1907/2015 (ISSUES.) IA/1/2015 IA/2/2015		Rekha H N <b>Vs</b> Venkatachalaiah S	
<b>PLNTF EVIDENCE</b>				
4	O.S. 1418/2013 (EVIDENCE.) IA/1/2013		Bylappa <b>Vs</b> Muniyamma	G Jeevaprakash
5	O.S. 1663/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Ananda <b>Vs</b> Munegowda	N K
6	O.S. 1750/2014 (EVIDENCE.) IA/1/2014		Kamarunnisa <b>Vs</b> Anees Ahmed alias Jiyauulla	Muruli K
7	O.S. 12/2018 (EVIDENCE.) IA/1/2017 IA/2/2017		VENKATESH <b>Vs</b> GOWTHAM REDDY	Y.N. RAMANNA
8	O.S. 922/2018 (EVIDENCE.)		Naveen Kumar R <b>Vs</b> Rajanna P L	Sanath Kumar K N
9	O.S. 1856/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007		VENKATARAMANAPPA @ VENAKTARAMANAI AH <b>Vs</b> VENKATAHANUMAIAH	
10	M.A. 88/2013 (ARGUMENTS.) IA/1/2013		Ashwathappa <b>Vs</b> Venugopal Reddy	V Chandrappa
11	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura <b>Vs</b> Vikram K Udupa	H Maregowda
12	M.V.C. 345/2015 (ARGUMENTS.)		ANIL <b>Vs</b> MANJUNATHA L.	REEYAZULLA SHARIEFF

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari <b>Vs</b> Bharath Kumar K	K R P
14	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi <b>Vs</b> Krishnamurthy	
15	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K <b>Vs</b> Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
16	O.S. 852/2020 (ARGUMENTS.) IA/1/2020		MUNIRAJU M <b>Vs</b> MURALIDHAR M V	P B RAJU
<b>ARGUMENTS</b>				
17	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA <b>Vs</b> RUKMINIYAMMA	K.V. RAMACHANDRA
18	O.S. 1760/2015 (ARGUMENTS.) IA/1/2015		Jayamma <b>Vs</b> Udaya	Bhadregowda R
<b>ARGUMENTS BY ADV. DEFTS.</b>				
19	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka <b>Vs</b> Hanumanthareddy	Pradeep C
<b>FURTHER ARGUMENTS</b>				
20	O.S. 404/2017 (ARGUMENTS.) IA/1/2017		Santhosh Kumar Nayak <b>Vs</b> M/s Dreams Infra India Ltd. Rep. by MS Disha Choudhary	Amshith Hegde
21	O.S. 1391/2013 (JUDGMENTS) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A <b>Vs</b> The State of Karnataka Revenue Department	G Papi Reddy
22	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited <b>Vs</b> Chandrodaya Sampathy	C K N
<b>3:00 P.M - 4:00 P.M</b>				
<b>OBJECTION ON IA</b>				
23	O.S. 722/2020 (SUMMONS) IA/1/2020		PAWAN KUMAR NAGARWAL <b>Vs</b> NIMARATA MARWAH	RAJU P AND CO.,
<b>SS TO DEFT. BY RPAD</b>				

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24	O.S. 844/2020 (SUMMONS)		Meera Bai <b>Vs</b> Latha R	V Muniraju
25	R.A. 73/2018 (HEARING) IA/1/2018		Savitramma <b>Vs</b> Arunapriya N	K Shivashankar
26	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P <b>Vs</b> Rinny Eapen	Suraj Govinda Raj
27	O.S. 103/2020 (HEARING) IA/1/2020		MUNINAGAMMA <b>Vs</b> ANANDA	L P
28	O.S. 132/2020 (HEARING)		Kempaiah <b>Vs</b> Sridhar B H	H C Shivaramu
29	O.S. 512/2020 (HEARING) IA/1/2020		Venkatalakshamma <b>Vs</b> Venkatesh	Suresh
30	FDP 6/2008 (JUDGMENTS)		RAJAPPA <b>Vs</b> MUNIYAPPA	N. GOVINDA GOWDA
31	O.S. 1879/2014 (APPEARANCE OF PARTY) IA/1/2014		Srinivas T S <b>Vs</b> Revamma	B Roopesh
32	O.S. 1173/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017		Kempaiah <b>Vs</b> Nanjamma	P R D
<b>Cases listed below are adjourned due to Covid 19</b>				
33	O.S. 179/2007 (SUMMONS) IA/1/2007	<b>17-02-2021</b>	ILYAS PASHA <b>Vs</b> SYED MAQBOOL	PRADEEP NAIK.K.
34	O.S. 86/2013 (SUMMONS)	<b>17-02-2021</b>	Pradeepkumar.R <b>Vs</b> Lakshamma	G.Papi Reddy
35	O.S. 140/2013 (SUMMONS) IA/1/2013	<b>17-02-2021</b>	Puttaiah <b>Vs</b> Badraiah	K.Raghavendra
36	Misc 36/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>17-02-2021</b>	Saravana <b>Vs</b> Chitra K	Shivappa

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37	O.S. 1037/2017 (SUMMONS) IA/1/2017	<b>17-02-2021</b>	Manjula <b>Vs</b> Yellappa	Harishbabu K
38	FDP 4/2018 (SUMMONS)	<b>17-02-2021</b>	Jayamma <b>Vs</b> Muniyamma	H V Nataraja
39	O.S. 473/2018 (SUMMONS)	<b>17-02-2021</b>	Chikka Karinagappa <b>Vs</b> Marappa	K G Ramakrishnaiah
40	Misc 157/2018 (SUMMONS)	<b>17-02-2021</b>	Maranna <b>Vs</b> Marappa C	D R R
41	O.S. 1589/2018 (SUMMONS) IA/1/2018	<b>17-02-2021</b>	Jayalakshamma alias Nanjamma <b>Vs</b> Lakshamma	G A V
42	O.S. 519/2019 (SUMMONS) IA/1/2019	<b>17-02-2021</b>	Soundarya <b>Vs</b> Jayaramaiah N	Nagaraj
43	EX 32/2019 (SUMMONS)	<b>17-02-2021</b>	Keshava <b>Vs</b> Jessie Kuriakose	H S R
44	EX 33/2019 (SUMMONS)	<b>17-02-2021</b>	Balu B <b>Vs</b> Jessie Kuriakose	H S R
45	EX 34/2019 (SUMMONS)	<b>17-02-2021</b>	Mani <b>Vs</b> Jessie Kuriakose	H S R
46	O.S. 1477/2019 (SUMMONS) IA/1/2019	<b>17-02-2021</b>	Lakshamma <b>Vs</b> Govindaraju	Manjunath
47	EX 76/2019 (SUMMONS)	<b>17-02-2021</b>	Hegde V G <b>Vs</b> Muttur Kumar	Daya Shankar
48	O.S. 1855/2019 (SUMMONS) IA/1/2019	<b>17-02-2021</b>	Anandamma <b>Vs</b> Thayamma	AV Narasimha Reddy
49	O.S. 1962/2019 (SUMMONS) IA/1/2019	<b>17-02-2021</b>	Ramakka M alias Ammayya <b>Vs</b> Susheelamma	Manjula T R
50	O.S. 163/2020 (SUMMONS) IA/1/2020	<b>17-02-2021</b>	Manu B R <b>Vs</b> Pillamma	Aravindanath

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51	Misc 62/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>17-02-2021</b>	GOPALA REDDY SINCE DEAD REP. BY VIMALA <b>Vs</b> CHANDRA REDDY G N	M S SHYAMSUNDAR
52	O.S. 1096/2015 (HEARING) IA/1/2015 IA/2/2015	<b>17-02-2021</b>	Vijay Sagar G S <b>Vs</b> Prakash B	M S
53	O.S. 1532/2015 (HEARING) IA/1/2015	<b>17-02-2021</b>	Gowramma <b>Vs</b> Muniyamma	RAJAPPA R.
54	O.S. 144/2018 (HEARING) IA/1/2018	<b>17-02-2021</b>	Kanthamma <b>Vs</b> Anandaa M N	Manjunatha T B
55	O.S. 977/2018 (HEARING) IA/1/2018 IA/2/2018	<b>17-02-2021</b>	Anjinappa K M <b>Vs</b> Sharadamma	Shrihari P V
56	O.S. 1039/2018 (HEARING)	<b>17-02-2021</b>	Munivenkatamma <b>Vs</b> Chikkappaiah	M Venkataswamy

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<b>11:00 A.M - 12:00 P.M</b>				
1	FDP 3/2003 (SUMMONS)		B. RAME GOWDA SINCE DEAD BY HIS L.R. SMT.PARVATHAMMA <b>Vs</b> SMT.PILLAMMA	K.VARADARAJAN
2	O.S. 29/2020 (SUMMONS) IA/1/2020		Narayanappa <b>Vs</b> Muniraju	R Chandrakala
<b>OBECTION</b>				
3	FDP 13/2018 (SUMMONS) IA/1/2018 IA/2/2018		Rangappa K <b>Vs</b> Rangappa K N	A G Nagaraja
4	M.C. 182/2020 (SUMMONS)		MAMATHASHREE G <b>Vs</b> PRAKASH A V	RAJESH A
<b>PAPER PUBLICATION</b>				
5	O.S. 781/2016 (SUMMONS)		Pillamma alias Premamma <b>Vs</b> Ashwathamma	Chokkareddy
6	M.A. 116/2017 (NOTICE)		Marappa M <b>Vs</b> Ramakrishnappa M	Harish T
7	M.C. 305/2020 (NOTICE)		PRAKASH A V <b>Vs</b> MAMATHASHREE	MANJUNATHA REDDY
8	O.S. 591/2011 (HEARING) IA/1/2011		CHANDRASHEKAR.M. <b>Vs</b> KEMPAMMA	RAMESH ADITHYA  D1 TO 4 - SRI.V.VIJAYASHEKARA GOWDA
9	O.S. 729/2011 (HEARING) IA/1/2011		KANDASWAMY.M. <b>Vs</b> ROSA GEORGE NELLUVELIL	D. NAGARAJA CHETTY  G.JEEVAPRAKASH
10	O.S. 929/2011 (HEARING) IA/1/2011		KRISHNAREDDY <b>Vs</b> CHIKKA ANKAREDDY	A. SOMARJU
11	O.S. 705/2013 (HEARING) IA/1/2013		Vignesh.S <b>Vs</b> Srinivas.D	N.Sridhar
12	O.S. 629/2016 (HEARING) IA/1/2016		VISHWANATH M <b>Vs</b> VIJAY JIRNAL	SAMPATH
13	O.S. 754/2016 (HEARING) IA/1/2016 IA/2/2016		Mahadev S <b>Vs</b> Gajendra V	D S Jayaraj
14	O.S. 988/2016 (HEARING) IA/1/2016		Chandrasekhar S <b>Vs</b> Muddanna	A V Srinivas

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15	O.S. 1646/2016 (HEARING) IA/1/2016		Kiran Kumar D <b>Vs</b> Shankarappa	Ganapathi
16	M.C. 70/2020 (HEARING) IA/1/2020		Srikanth S <b>Vs</b> Nill	K N Nagaraj
17	O.S. 473/2020 (HEARING) IA/1/2020		RAJANNA <b>Vs</b> JOSEPH CHACHEO	H M S
18	M.C. 224/2020 (FIRST HEARING)		YASH SHAH <b>Vs</b> NIL	L.CHANDRA SHEKAR
19	O.S. 1208/2020 (FIRST HEARING) IA/1/2020		SEEMA K P <b>Vs</b> MALLIKARJUNARADHYA N	SOMASHEKAR C ANGADI
20	O.S. 37/2011 (ARGUMENTS.) IA/1/2011		PRAKASH AND OTHERS <b>Vs</b> THANABANNA AND ANOTHER	MUNIYAPPA
21	O.S. 1249/2016 (ARGUMENTS.) IA/1/2016		Nambiar R P <b>Vs</b> Vijayamma	
<b>12:00 P.M - 1:00 P.M</b>				
22	O.S. 861/2004 (EVIDENCE.)		MUNIVENKATAMMA <b>Vs</b> VIJAYAKUMARI	K.K. THAYAMMA
23	O.S. 277/2010 (EVIDENCE.) IA/1/2010		GOVINDAPPA <b>Vs</b> LAKSHMAN @ DODDA LAKSHMAN	MS.SATYAKI ASSOCIATES
24	O.S. 1432/2016 (EVIDENCE.) IA/1/2016		Lokesh K <b>Vs</b> Krishnappa	K N N
<b>PLNTF EVIDENCE</b>				
25	P and SC 3/2020 (EVIDENCE.)		MRINAL SINGH <b>Vs</b> GENERAL PUBLIC	PRIME LEGAL
26	O.S. 1028/2017 (APPEARANCE OF PARTY) IA/1/2017		Ramesh P <b>Vs</b> Srinivas Reddy	NARASIMHARAJU
<b>3:00 P.M - 4:00 P.M</b>				
<b>STEPS</b>				
27	O.S. 846/2011 (SUMMONS) IA/1/2011		GOPAL.B.P. <b>Vs</b> AKKAMMA	RAJESH
<b>WRITTEN STATEMENT</b>				
28	O.S. 34/2010 (SUMMONS) IA/1/2010 IA/2/2010		YALLAPPA <b>Vs</b> MUNISWAMY	B.V.BADRINATH

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29	M.C. 37/2019 (NOTICE)		Darshan R <b>Vs</b> Sadhana	K M S
30	M.A. 40/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Mahendran	Lokesh
31	M.A. 41/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Jeorge C Jemes	Lokesh
32	M.A. 42/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Abhishek P	
33	M.A. 43/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Kannan T	Lokesh
34	G and WC 35/2019 (HEARING)		NAVEEN KUMAR S. <b>Vs</b> YASHODHA S. M.	P M
35	P.MIS. 3/2020 (HEARING) IA/1/2020		NAGARAJ K <b>Vs</b> MANIKLAL PATEL G	VISHWANATH K C
36	O.S. 1220/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		M/S GREEN FORTUNE PROMOTERS AND DEVELOPERS PVT. LTD REPT. BY B NAGARAJAPPA <b>Vs</b> NAVEEN HEGDE	SLR LAW FIRM
37	O.S. 1351/2016 (ARGUMENTS.) IA/1/2016		Rohit Kumar Jaiswal <b>Vs</b> Gangadhara S B	
38	Misc 113/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Gangamma <b>Vs</b> Yellamma	MYLARAIAH ASSOCIATES
39	O.S. 959/2017 (ARGUMENTS.) IA/1/2017		Nirmala K J <b>Vs</b> T Lavya Sri	
<b>Cases listed below are adjourned due to Covid 19</b>				
40	FDP 31/2003 (SUMMONS)	<b>19-12-2020</b>	M. GUNDAPPA <b>Vs</b> MUNIRAMA REDDY	N RAGHU BABU
41	O.S. 1023/2003 (SUMMONS) IA/1/2003 IA/2/2003	<b>19-12-2020</b>	D JAGANATHA <b>Vs</b> K RAJANNA	N. NAGARAJU. SMT. CHANDRAKALA DEVI G.Y
42	O.S. 492/2004 (SUMMONS) IA/1/2004 IA/2/2004	<b>19-12-2020</b>	SV PAVITHRA <b>Vs</b> GUNDAPPA	M.P M RAMAKRISHNA



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43	O.S. 876/2005 (SUMMONS) IA/1/2005	<b>19-12-2020</b>	A SRINIVAS <b>Vs</b> A NARAYANA REDDY	S.S. GUTTAL  M.NARAYANASWAMY
44	FDP 27/2005 (SUMMONS)	<b>19-12-2020</b>	KAMALAMMA <b>Vs</b> B N RANGASWAMY	N.JAGADISH BALIGA  B.S.ANIL KUMAR
45	O.S. 211/2010 (SUMMONS) IA/1/2010	<b>19-12-2020</b>	VENKATARAJU <b>Vs</b> MUNIYAMMA	K.N.MANJUNATHA
46	O.S. 363/2010 (SUMMONS) IA/1/2010	<b>19-12-2020</b>	MUNIYAMMA <b>Vs</b> MARIYAPPA @ RAJANNA	SRINIVAS
47	O.S. 745/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>19-12-2020</b>	SESHADRI RAJU AND OTHERS <b>Vs</b> CHIKKA VENKATAPPA AND OTH	G.J.ASSOCIATES
48	O.S. 758/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>19-12-2020</b>	GOVINDAPPA <b>Vs</b> HANUMANTHAI AH	SHESAGIRI RAO  D-1, 2- SRI.H.T.G
49	O.S. 7/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>19-12-2020</b>	RATHNAMMA <b>Vs</b> NAGAMMA AND OTHERS	GOVINDARAJU
50	O.S. 813/2011 (SUMMONS) IA/1/2011	<b>19-12-2020</b>	SUBBURATHINUM.S. <b>Vs</b> SAINATH.M.	K.MOHAN  B.JANARDHANA
51	O.S. 943/2011 (SUMMONS) IA/1/2011	<b>19-12-2020</b>	GEETHA <b>Vs</b> VENKATASWAMY	G.D.ASHWATHNARAYANA  M.A.SHIVARAJU
52	O.S. 845/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>19-12-2020</b>	Farah Oomerbhoy <b>Vs</b> Niki Lawyer	Nayak and Srikumar
53	O.S. 1632/2013 (SUMMONS) IA/3/2013 IA/4/2013 IA/7/2013 IA/1/2013 IA/5/2013 IA/6/2013 IA/2/2013	<b>19-12-2020</b>	Kodanda Reddy <b>Vs</b> Muddamma	B C Venkatesh
54	O.S. 45/2016 (SUMMONS) IA/1/2016	<b>19-12-2020</b>	Kamamma <b>Vs</b> Kempanna	Shakeel A
55	O.S. 658/2016 (SUMMONS) IA/1/2016	<b>19-12-2020</b>	Arun Kumar <b>Vs</b> Muniraju M	S.D.N.PRASAD

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56	O.S. 898/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	<b>19-12-2020</b>	Lalithamma N <b>Vs</b> Ambarish P N	M T S
57	O.S. 1544/2016 (SUMMONS) IA/1/2016	<b>19-12-2020</b>	Munishamappa <b>Vs</b> Akkayamma	
58	O.S. 887/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Shanthamma <b>Vs</b> Krishnappa	
59	O.S. 914/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	John Lourdu <b>Vs</b> Chowrappa	
60	O.S. 944/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Parvathamma <b>Vs</b> Veluru Venkata Sudarsan Babu	
61	O.S. 1033/2017 (SUMMONS) IA/1/2017	<b>19-12-2020</b>	Muniraju P <b>Vs</b> Mallikarjuna	H P Leeladhar
62	O.S. 1125/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>19-12-2020</b>	Nanjamma <b>Vs</b> Paramesh	N R Jayaprakash
63	O.S. 1239/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>19-12-2020</b>	Muniraju <b>Vs</b> Galappa	Rashmi C
64	FDP 31/2017 (SUMMONS)	<b>19-12-2020</b>	Lakshmamma <b>Vs</b> Savithamma	L Ramesh
65	O.S. 1209/2018 (SUMMONS)	<b>19-12-2020</b>	Lakshmibayamma <b>Vs</b> Narayanaswamy	Shiva Kumar D K
66	O.S. 1284/2018 (SUMMONS) IA/1/2018	<b>19-12-2020</b>	Shivamma B H alias Dadambari <b>Vs</b> Ramaiah	T Sunil
67	O.S. 1361/2018 (SUMMONS)	<b>19-12-2020</b>	Narayanaswamy <b>Vs</b> Mariyappa B	CHALAPATHI
68	O.S. 1382/2018 (SUMMONS)	<b>19-12-2020</b>	Venkatesh K <b>Vs</b> The State of Karnataka, Rep. by Chief Secretary	B R Srinivas Gowda
69	O.S. 1924/2019 (SUMMONS) IA/1/2019	<b>19-12-2020</b>	Anilkumar K <b>Vs</b> Krishna Shetty K R	P S S
70	O.S. 702/2020 (SUMMONS) IA/1/2020	<b>19-12-2020</b>	ASHWATHAMMA <b>Vs</b> PARVATHAMMA	RAVEESH K

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	Misc 24/2010 (NOTICE) IA/1/2010	<b>19-12-2020</b>	S MANJUNATH <b>Vs</b> C RAJAGOPALARAO	M.N.KRISHNAMURTHY
72	EX 38/2010 (NOTICE)	<b>19-12-2020</b>	ANJANAPPA <b>Vs</b> PUTTAMMA	B.RANGASWAMY
73	EX 49/2010 (NOTICE)	<b>19-12-2020</b>	CHANDRAPPA <b>Vs</b> YASHODA	K.ABHINAV ANAND
74	M.A. 26/2016 (NOTICE) IA/1/2016 IA/2/2016	<b>19-12-2020</b>	Jayadevareddy K C <b>Vs</b> Ramesh M P	K S V
75	EX 23/2017 (NOTICE) IA/1/2017	<b>19-12-2020</b>	Ramchandra H R <b>Vs</b> Srinivas since dead by Lrs	
76	M.C. 127/2017 (NOTICE) IA/1/2017	<b>19-12-2020</b>	Mothilal <b>Vs</b> Shashikala	
77	Misc 19/2018 (NOTICE) IA/1/2018	<b>19-12-2020</b>	Mahadevaiah A Lrs Shashikala <b>Vs</b> Akkappa M	B S Raghu
78	FDP 11/2018 (NOTICE)	<b>19-12-2020</b>	Muthamma <b>Vs</b> Vasudeva Reddy	R Vijayakumar
79	FDP 17/2018 (NOTICE)	<b>19-12-2020</b>	Seekamma dead by her LRS Sureshmurthy <b>Vs</b> Thanamma	Srinivas
80	P and SC 5/2019 (NOTICE)	<b>19-12-2020</b>	Siddalinga R <b>Vs</b> NIL	SPS Asso.
81	FDP 3/2019 (NOTICE) IA/1/2019	<b>19-12-2020</b>	Gowramma <b>Vs</b> Chikkamma	Ramesh C N
82	Misc 56/2019 (NOTICE)	<b>19-12-2020</b>	Chinnamma <b>Vs</b> M/s Concorde Housing Corporation Private Limited Rep. by R G Sunil	Manjunath
83	FDP 10/2019 (NOTICE) IA/1/2019	<b>19-12-2020</b>	Tulasamma <b>Vs</b> Venkataramanappa	V Ananda
84	R.A. 33/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>19-12-2020</b>	Ammayamma <b>Vs</b> Krishne Gowda N M	A G N
85	EX 29/2019 (NOTICE)	<b>19-12-2020</b>	Manjunath R <b>Vs</b> Gopal H	B R

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**IRANAGOUDA K KABBUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
86	R.A. 47/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	<b>19-12-2020</b>	AMBIKA B K <b>Vs</b> AMMAYAMMA	C D Shivanna
87	R.A. 48/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	<b>19-12-2020</b>	Ambika B K <b>Vs</b> Praveen K	C D Shivanna
88	R.A. 49/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	<b>19-12-2020</b>	Ambika B K <b>Vs</b> Mahesh L	C D Shivanna
89	R.A. 50/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	<b>19-12-2020</b>	AMBIKA B K <b>Vs</b> SRINIVAS S D	C D Shivanna
90	EX 21/2018 (HEARING)	<b>19-12-2020</b>	Sriram Reddy N <b>Vs</b> Bhadramma	Raghunandan A R
91	O.S. 900/2011 (EVIDENCE.) IA/1/2011	<b>19-12-2020</b>	VASANTHI NAGAPPA <b>Vs</b> GUNDAPPA.H.	JAYARAMAIAH
92	O.S. 1255/2016 (EVIDENCE.) IA/1/2016	<b>19-12-2020</b>	Obalaiah <b>Vs</b> Lakshmamma	K Shiva
93	O.S. 1291/2016 (EVIDENCE.) IA/1/2016	<b>19-12-2020</b>	Gowramma <b>Vs</b> Venkateshappa	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 19-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 3003/2006 (EVIDENCE.) IA/1/2006		M POONUSWAMY <b>Vs</b> DHARMENDRA KUMAR SHARMA	B.N.ANANTHANARAYANA
<b>DEFN EVIDENCE</b>				
2	O.S. 575/2008 (EVIDENCE.) IA/1/2008		A R PATEL <b>Vs</b> K S SUSHEELA	
<b><u>12:00 P.M - 1:00 P.M</u></b>				
3	O.S. 1587/2016 (NOTICE) IA/1/2016		Devaraju C <b>Vs</b> Sanath Kumar S R	R M S
4	O.S. 836/2008 (HEARING)		MANJULA KUMARI <b>Vs</b> PADMAVATHI	S.K.JAYALAKSHMI
5	O.S. 738/2011 (HEARING) IA/1/2011 IA/2/2011		ASHA <b>Vs</b> RAJANNA	KRISHNAREDDY  EXPARTE
6	O.S. 910/2011 (HEARING) IA/1/2011		NAGAMMA <b>Vs</b> SUJATHA	D.NAGARAJ
7	O.S. 709/2012 (HEARING) IA/1/2012		PADMAMMA <b>Vs</b> GURREDDY	K. VARAPRASAD
8	O.S. 991/2012 (HEARING) IA/1/2012		K.R.Narayana Murthy <b>Vs</b> Thippaiah	H.V.RAMACHANDRA
9	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006		RATHNAMMA <b>Vs</b> VENKATAMMA	MALLURIAH
10	M.A. 46/2015 (ARGUMENTS.) IA/1/2015		Narayanaswamy K <b>Vs</b> Narayanappa	M.VENKATASWAMY
<b>ARGUMENTS BY ADV. DEFTS.</b>				
11	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA <b>Vs</b> PRASANNA ARADHYA	KVV  GSD
12	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju <b>Vs</b> Thimmaiah alias Thimmarayappa	Ramakrishna V
<b><u>3:00 P.M - 4:00 P.M</u></b>				
13	EX 120/2012 (HEARING)		MUNIRAMIAH <b>Vs</b> VENKATASWAMY	C LINGARAJU

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1850/2014 (HEARING) IA/1/2014		Lakshmamma <b>Vs</b> Yellamma	Muniraju M
15	FDP 3/2016 (HEARING)		Gangadharaiah K R <b>Vs</b> Ramanna K R	Satish Kumar
16	O.S. 1071/2016 (HEARING) IA/1/2016		Prabhavathi <b>Vs</b> Sanjeevamma	B M G
17	O.S. 1813/2016 (HEARING) IA/1/2016 IA/2/2016		B M Venkatesh <b>Vs</b> Gopala Reddy S.V.	M/s Murali
18	O.S. 594/2017 (HEARING) IA/1/2017		Srinivasa Murthy M <b>Vs</b> Motappa	Bharathi R
19	EX 44/2019 (HEARING)		Suresha S R <b>Vs</b> Rani	B G Thammaiah
20	M.C. 296/2020 (HEARING)		SUNITHA S <b>Vs</b> SARANGAPANI S ALIAS CHALES	VIVEKANANDA D
<b><u>4:00 P.M - 5:00 P.M</u></b>				
21	M.A. 26/2017 (ARGUMENTS.) IA/1/2017		Nagaraju <b>Vs</b> Alavelamma	B N A
22	O.S. 370/2017 (ARGUMENTS.)		Pillamma alias Gowramma <b>Vs</b> Kaveramma	B S M
<b>FURTHER ARGUMENTS</b>				
23	O.S. 1497/2018 (ARGUMENTS.) IA/1/2018		Sarath Babu K <b>Vs</b> Geetha M S	Manjunatha T B
24	O.S. 1709/2019 (ORDERS.) IA/1/2019		Vijayavelu G alias Vijay Ahditya G L <b>Vs</b> Mallikarjuna S	Mohankumar M C
25	O.S. 1209/2020 (ORDERS.) IA/1/2020		GURUPRASAD N <b>Vs</b> NAGARAJ M	ABIJITH M.M.
26	O.S. 1217/2020 (ORDERS.) IA/1/2020 IA/2/2020		MANJUNATHA V <b>Vs</b> UMA	V MUNIRAJ
<b>Cases listed below are adjourned due to Covid 19</b>				
27	O.S. 260/2006 (SUMMONS) IA/1/2006	<b>21-12-2020</b>	B M MUNINARAYANAGOWDA <b>Vs</b> B RAMEGOWDA	N.G. GOVINDA GOWDA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 1909/2006 (SUMMONS) IA/1/2006 IA/2/2006	<b>21-12-2020</b>	VENKATESH <b>Vs</b> THE CHIEF SECRETARY	MYLARAIAH ASSOCIATES.
29	O.S. 1502/2008 (SUMMONS) IA/1/2008	<b>21-12-2020</b>	M MARANNA <b>Vs</b> L C ASHOK	D.UMASHANKAR  MSP
30	O.S. 1580/2008 (SUMMONS) IA/1/2008 IA/2/2008	<b>21-12-2020</b>	H G SIDDALINGARADYA <b>Vs</b> H N NATARAJ	V.VENKATRAMANAREDDY  C.S.
31	FDP 55/2008 (SUMMONS)	<b>21-12-2020</b>	SHOBHA.S <b>Vs</b> SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA  RAVIKUMAR
32	FDP 4/2010 (SUMMONS)	<b>21-12-2020</b>	CHANDRASHEKAR REDDY <b>Vs</b> M A RAMAIAH	INDUS LAW
33	O.S. 1047/2012 (SUMMONS) IA/1/2012	<b>21-12-2020</b>	Chikkamuniamma <b>Vs</b> Muniyamma	RAHEED KAHAN
34	O.S. 1082/2012 (SUMMONS)	<b>21-12-2020</b>	L.S.Muniyappa <b>Vs</b> The Secretary	A.Krishna Bhat
35	O.S. 591/2008 (NOTICE) IA/1/2008	<b>21-12-2020</b>	LINGAPPA <b>Vs</b> NARAYANAPPA	K.ANAND
36	O.S. 302/2012 (NOTICE) IA/1/2012	<b>21-12-2020</b>	GANESH <b>Vs</b> MUNIVENKATAMMA	BABU
37	O.S. 1423/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Munirathnamma <b>Vs</b> Muniyappa	B V M
38	M.C. 1/2018 (SUMMONS)	<b>12-02-2021</b>	Syed Shoukath <b>Vs</b> Reshma	H A C
39	O.S. 661/2020 (SUMMONS) IA/1/2020	<b>12-02-2021</b>	RATHNAMMA <b>Vs</b> RAJAN K P	LOKESH K N
40	O.S. 738/2020 (SUMMONS) IA/1/2020	<b>12-02-2021</b>	CHANDRAVATHI <b>Vs</b> VENKATACHALLA REDDY	JAGANNATH H T
41	O.S. 980/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>12-02-2021</b>	PARVATHAMMA <b>Vs</b> MUNIREDDY B	R KRISHNA REDDY
42	O.S. 1633/2014 (NOTICE) IA/1/2014 IA/2/2014	<b>12-02-2021</b>	Rathnamma <b>Vs</b> Vijayaragava Reddy	Chandrashekar N

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	EX 45/2014 (NOTICE)	<b>12-02-2021</b>	Srinivas B <b>Vs</b> Rukkamma	B S R
44	R.A. 99/2016 (NOTICE) IA/1/2016 IA/2/2016 IA/3/2016 IA/4/2016	<b>12-02-2021</b>	Radhamma <b>Vs</b> Rathnamma	
45	R.A. 34/2017 (NOTICE) IA/1/2017	<b>12-02-2021</b>	Munilakshmaiah B C <b>Vs</b> Narayanaswamy M	N G G
46	R.A. 66/2017 (NOTICE) IA/1/2017	<b>12-02-2021</b>	Munichowdappa <b>Vs</b> Nanjegowda K	M V T
47	R.A. 3/2019 (NOTICE)	<b>12-02-2021</b>	MUNIRATHNAMMA <b>Vs</b> SAILU SAB DEAD BY LRs 1 a) SHANAZ BI	M V C R
48	M.C. 77/2019 (NOTICE)	<b>12-02-2021</b>	Ambika <b>Vs</b> Sheshadri alias Srinivas	N Mylarigowda
49	Misc 98/2019 (NOTICE) IA/1/2019	<b>12-02-2021</b>	Jayanaik R <b>Vs</b> Srinivasa Reddy K	S C
50	M.C. 321/2019 (NOTICE)	<b>12-02-2021</b>	Saritha M <b>Vs</b> Mahesh	Ranjani
51	O.S. 1742/2019 (NOTICE) IA/1/2019	<b>12-02-2021</b>	Anand Represented by Their Power of Attorney holder Ramachandra <b>Vs</b> Chinnappa Reddy	Shankar
52	M.C. 408/2019 (NOTICE)	<b>12-02-2021</b>	Purushotham B K <b>Vs</b> Kavya M	Kemparaju
53	M.C. 441/2019 (NOTICE)	<b>12-02-2021</b>	Ramu L S <b>Vs</b> Shobha M	S Srinivasa Reddy
54	Misc 23/2020 (NOTICE)	<b>12-02-2021</b>	Narayanappa M <b>Vs</b> Siddesh	K V V
55	R.A. 19/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>12-02-2021</b>	Narayanappa D C <b>Vs</b> Padma D N	K Shivashankar
56	M.A. 20/2020 (NOTICE)	<b>12-02-2021</b>	Ravindra K M <b>Vs</b> M/S S S Builders and Developers, Rep. Raju G	K M Ravi Kumar



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	M.C. 66/2020 (NOTICE)	<b>12-02-2021</b>	Rekha Viswanathan <b>Vs</b> Sukesh Mundoor Mohan	Beena Dayanand
58	R.A. 29/2020 (NOTICE) IA/1/2020	<b>12-02-2021</b>	Manjunatha M V <b>Vs</b> Lakshminarayana M B	MYLARAIAH ASSOCIATES
59	M.C. 86/2020 (NOTICE)	<b>12-02-2021</b>	Ravi M <b>Vs</b> Navya J M, Rep. by Natural Guardian B r Jayanna	Harish Kumar H
60	FDP 10/2020 (NOTICE)	<b>12-02-2021</b>	POOJA R .S <b>Vs</b> RAJENDRA BABU	P VENKATA SHIVA REDDY
61	M.A. 63/2020 (NOTICE) IA/1/2020	<b>12-02-2021</b>	KEMPAMMA <b>Vs</b> RAMA ACADEMY (REGD. TRUST) REPTD BY MUKESH KUMAR SINGH	P SURESH
62	O.S. 1657/2017 (A.D.R) IA/1/2017	<b>12-02-2021</b>	Lakshamma <b>Vs</b> Pillamma	Govindareddy K.M.
63	O.S. 9/2019 (A.D.R) IA/1/2019	<b>12-02-2021</b>	SAVITHRI <b>Vs</b> GALI YELLAMMA	NANJAPPA B N
64	O.S. 1355/2019 (APPEARANCE OF PARTY) IA/1/2019	<b>12-02-2021</b>	SUNDEEP AURORA <b>Vs</b> MUNILAKSHMAMMA	VAISHALI HEGDE

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
19.11.2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.00 pm
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>  1. O.S.230/2011 2. O.S.324/2011 3. O.S. 361/2011 4. O.S.1079/2020 5. O.S. 2019/2014	<b>To hear on IAs</b>  1. O.S.1372/2009 2. O.S. 787/2014 3. O.S. 42/2008 4. O.S. 168/2008 5.O.S. 875/2012
<b>Evidence</b>	<b>Evidence</b>
1. O.S. 431/2014	

IV ASCJ    18.11.2020  
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru  
Rural District, Bengaluru.

Cause list Dated 19.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 528/2020	Hearing	1	OS. 167/2009	Hearing
2	OS. 2083/2006	Evidence	2	OS. 683/2012	Hearing
3	OS. 2978/2006	Evidence	3	OS. 1106/2013	Hearing
4	OS. 1754/2007	Evidence	4	OS. 1196/2013	Hearing
5	OS. 708/2008	Evidence	5	OS. 1239/2013	Hearing
6	OS. 1962/2008	Evidence	6	OS. 1518/2013	Hearing
7	Os. 2050/2008	Evidence	7	OS. 1558/2013	Hearing
8	OS. 120/2012	Evidence	8	OS. 782/2015	Hearing
9	OS. 1000/2012	Evidence	9	OS. 1937/2015	Hearing
10	OS. 1378/2013	Evidence	10	MA. 72/2020	Hearing
11	OS. 9/2015	Evidence	11	MA. 73/2020	Hearing
12	OS. 470/2001	Arguments	12	MA. 24/2016	Arguments
13	OS. 2143/2006	Arguments	13	OS. 1080/2016	Arguments
14	OS. 373/2011	Arguments			
15	FDP. 11/2012	Arguments			

V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 2007/2006 (HEARING) IA/1/2006		K A RAMAMURTHY <b>Vs</b> GOVINDARAJU	G.MANIVANNAN
2	O.S. 2402/2006 (HEARING) IA/1/2006		NEERU MEHTA REP BY SAJIV KUMAR MEHTA <b>Vs</b> ABBAS ALI BHORA	J.GOPALAKRISHNA
3	O.S. 2424/2006 (HEARING) IA/1/2006 IA/2/2006		MUNIAMMA <b>Vs</b> PILLAMMA	S.V.RAMACHANDRA  N NAGARAJU
4	O.S. 2872/2006 (HEARING) IA/1/2006		CHOWDAPPA <b>Vs</b> MUNILAKSHMAMMA	B.C.SEETHARAM  ACC - D1 AND D2
5	O.S. 558/2007 (HEARING) IA/1/2007		RAMANJANI REP BY VENKATALAKSHMAMMA <b>Vs</b> SRINIVAS	V.P. SHANMUGAM  HPG ADVOCATE
6	EX 132/2007 (HEARING)		A SRINIVASA SETTY <b>Vs</b> K SHANTHARAJA	V.B.SRINIVAS  G.D.ASHWATHNARAYANA
7	O.S. 1742/2006 (EVIDENCE.) IA/1/2006		FATHIMA <b>Vs</b> RAMAKRISHNAPPA	T.SHESHAGIRI RAO
8	O.S. 1783/2006 (EVIDENCE.) IA/1/2006		CHIKKOLAMMA <b>Vs</b> MADDURAPPA SINCE DEAD BY KV HIS LRS. ON RECORD 1. AKKAMMA	K.G.RAMAKRISHNAIAH
9	O.S. 2012/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		PREMA <b>Vs</b> LAKSHMAMMA	T.VENKATAPPA
10	O.S. 291/2009 (EVIDENCE.) IA/1/2009		A NAGARAJ <b>Vs</b> LAKSHMAMMA	M.A.POOVAIAH  D1 HMS, 2 TO 4 PMS
11	O.S. 448/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		VIJAYALAKSHMI <b>Vs</b> SIDDAPPA	JAVAJI SRINIVASALU
12	O.S. 389/2001 (ARGUMENTS.)		R.SRINIVAS <b>Vs</b> AKKYYAMMA	T.SHESHAGIRI RAO  DISMISSED
13	O.S. 2203/2006 (ARGUMENTS.) IA/1/2006		R H SAMPANGAIAH <b>Vs</b> EERAMMA	G.V.ASHWATHNARAYANA
14	O.S. 2047/2008 (ARGUMENTS.) IA/1/2008		V M KRISHNAN <b>Vs</b> A R KANTHA LAXMI	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 765/2009 (ARGUMENTS.) IA/1/2009		MUNIGANGAPPA <b>Vs</b> BALEERAPPA	DAYANAND AND ASSOCIATES  SVG FOR D1, 2, AND 5
<b>3:00 P.M - 4:00 P.M</b>				
<b>AMENDMENT</b>				
16	O.S. 712/2009 (SUMMONS) IA/1/2009		RAMAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA G.D.ASHWAHANARAYANA
17	O.S. 1795/2008 (HEARING) IA/1/2008		THIMMAIAH <b>Vs</b> MUNIVENKATAPPA @ BODAPPA	M.MURTHY KUMAR
18	O.S. 245/2009 (HEARING) IA/1/2009		D S VIJAYALAKSHMI <b>Vs</b> D S NAGARAJ	
19	O.S. 435/2009 (HEARING) IA/1/2009		VENKATESHAPPA OR MARIYAPPA <b>Vs</b> S M BACHEGOWDA	M.D.BASAVANNA
20	O.S. 1000/2009 (HEARING) IA/1/2009		SAROJAMMA <b>Vs</b> SAAROJAMMA	K.SUBRAMANYAM EXPARTE
21	Misc 15/2014 (ARGUMENTS.) IA/1/2014		Munishami M <b>Vs</b> Muniyappa Y	Munigangappa
22	M.A. 25/2014 (ARGUMENTS.) IA/1/2014		Suresh H J <b>Vs</b> Narayanaswamy C	M V Chandrashekar Reddy
23	ECA 1/2014 (ARGUMENTS.)		Narayanaswamy <b>Vs</b> Ms Venkateswara Engineering Company	Nagaraj H L
24	O.S. 1005/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		Manjunath <b>Vs</b> Basavappa M	M M S
25	O.S. 715/2009 (ORDERS.) IA/1/2009		CHANDRANNA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
26	O.S. 716/2009 (ORDERS.) IA/1/2009		VENKATARAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
27	O.S. 717/2009 (ORDERS.) IA/1/2009		NANJAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
28	O.S. 718/2009 (ORDERS.) IA/1/2009		CHINNAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 720/2009 (ORDERS.) IA/1/2009		VENKATAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
30	O.S. 721/2009 (ORDERS.) IA/1/2009		GITTAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 1898/2006 (OBJECTIONs) IA/1/2006	<b>08-01-2021</b>	A KRISHNAPPA <b>Vs</b> MUNIANNAPPA	S.NAGARAJ
32	O.S. 719/2007 (OBJECTIONs)	<b>08-01-2021</b>	SUDHARSHAN <b>Vs</b> KRISHNA MURTHY	J.SATISH KUMAR D1 TO D3 SRI.J.P
33	O.S. 117/2015 (ISSUES.) IA/1/2015	<b>17-01-2021</b>	Muniraju <b>Vs</b> Arasappa	SNR and ASSOCIATES
34	O.S. 723/2015 (ISSUES.) IA/1/2015	<b>17-01-2021</b>	Naryanamma <b>Vs</b> Sakamma	
35	O.S. 2152/2006 (SUMMONS) IA/1/2006	<b>18-01-2021</b>	NAGARAJ <b>Vs</b> HONNAMMA	V.ANAND DGP
36	O.S. 2296/2006 (SUMMONS) IA/1/2006	<b>18-01-2021</b>	GOWRAMMA <b>Vs</b> JAYAMMA	J.V.CHANDRASHEKAR KRISHNAREDDY
37	O.S. 2512/2006 (SUMMONS) IA/1/2006	<b>18-01-2021</b>	AROGYAMMA <b>Vs</b> BALARAJ	M.D. ANURADHA URS
38	O.S. 2540/2006 (SUMMONS) IA/1/2006	<b>18-01-2021</b>	ARUNAKUMARI <b>Vs</b> RAMAIAH	D.S.MALI PATIL EXPARTY
39	O.S. 123/2007 (SUMMONS) IA/1/2007	<b>18-01-2021</b>	BYRANNA <b>Vs</b> HANUMANTHAPPA, SINCE DEAD BY LRS	N.GOVINDA GOWDA
40	O.S. 631/2007 (SUMMONS)	<b>18-01-2021</b>	BELLAMMA <b>Vs</b> VENKATAMMA DEAD BY LRS.	SATISH. V. NAIK
41	O.S. 869/2007 (SUMMONS) IA/1/2007	<b>18-01-2021</b>	N HANUMAIAH <b>Vs</b> AYYANNAPPA	B.VEERAPPA
42	O.S. 1822/2007 (SUMMONS) IA/1/2007 IA/2/2007	<b>18-01-2021</b>	JAMPALAPPA <b>Vs</b> M KRISHNAPPA	
43	O.S. 1906/2007 (SUMMONS) IA/1/2007 IA/2/2007	<b>18-01-2021</b>	MUNIYAMMA <b>Vs</b> KONDALAPPA	SRI.MALLURIAIH

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44	O.S. 49/2009 (SUMMONS) IA/1/2009 IA/2/2009	<b>18-01-2021</b>	GOWRAMMA <b>Vs</b> NARASAPPA	
45	O.S. 1269/2009 (SUMMONS) IA/1/2009	<b>18-01-2021</b>	ANJINAMMA <b>Vs</b> NANJAMMA	RAMESH.R
46	O.S. 70/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>18-01-2021</b>	Muniraju <b>Vs</b> Ramaiah	Shanth
47	O.S. 868/2014 (SUMMONS) IA/1/2014	<b>18-01-2021</b>	Akkyamma <b>Vs</b> Kempamma	T.M.Lokesh
48	O.S. 925/2011 (EVIDENCE.) IA/1/2011	<b>20-01-2021</b>	LAKSHMAMMA <b>Vs</b> YELLAPPA	VEEMA REDDY AND ASSOCIATES
49	O.S. 329/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012	<b>20-01-2021</b>	KEMPAIAH.G <b>Vs</b> ASHWINI NANJAPPA	MOHAN BHAT
50	O.S. 1338/2012 (EVIDENCE.) IA/1/2012	<b>20-01-2021</b>	Battu prakash Reddy <b>Vs</b> Sajeeda.B	S.SUDARSANA REDDY
51	O.S. 1644/2012 (EVIDENCE.) IA/1/2012	<b>20-01-2021</b>	Eshwarappa.K <b>Vs</b> Muni Doddappa	P.Lakshminarayana
52	EX 22/2014 (EVIDENCE.)	<b>21-01-2021</b>	Soundararajan S <b>Vs</b> Jagadeesha	Ravishankar S
53	O.S. 1017/2015 (EVIDENCE.) IA/1/2015	<b>21-01-2021</b>	Prakash Rao K S <b>Vs</b> Ramesh H R	Dileep N
54	O.S. 1355/2016 (EVIDENCE.) IA/1/2016	<b>21-01-2021</b>	Puneeth Kumar <b>Vs</b> Shyamachar	
55	O.S. 584/2017 (EVIDENCE.) IA/1/2017	<b>21-01-2021</b>	Pavithra <b>Vs</b> Muniswamanna	B C J
56	O.S. 2761/2006 (NOTICE) IA/1/2006	<b>28-01-2021</b>	GOWRAMMA <b>Vs</b> RAMACHARI	K.M. GOVINDA REDDY AND ASSOCIATES
57	O.S. 1936/2007 (NOTICE) IA/1/2007	<b>28-01-2021</b>	VENKATAMMA <b>Vs</b> V C MUNIYAPPA	M.D.BASAVANNA SRI.B.R.
58	O.S. 1425/2009 (HEARING) IA/1/2009	<b>01-02-2021</b>	NARAYANAMMA <b>Vs</b> SHAKUNTALAMMA	MS.SATYAKI ASSOCIATES KM

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59	O.S. 293/2014 (HEARING) IA/1/2014 IA/2/2014	<b>01-02-2021</b>	Vijay Kumar K S <b>Vs</b> Narayanappa M	Chinmaya
60	O.S. 1541/2014 (HEARING) IA/1/2014	<b>01-02-2021</b>	Lakshmi Narasamma <b>Vs</b> Manjunath M R	M Chandrashekar
61	O.S. 61/2015 (HEARING) IA/1/2015 IA/2/2015	<b>01-02-2021</b>	Chikkanarasimhaiah <b>Vs</b> The Secretary, Revenue Dept.	Krishnamurthy A.R.
62	O.S. 903/2015 (HEARING) IA/1/2015 IA/2/2015	<b>01-02-2021</b>	Puttahanumakka G <b>Vs</b> Nithyananda Swamy K	Sundar Raman
63	O.S. 699/2020 (HEARING) IA/1/2020 IA/2/2020	<b>01-02-2021</b>	RAVI PRASAD B V <b>Vs</b> SHASHIKUMAR B N	SHIVA AND SHIVA